

**Smuggling on North—East Borders**

8455. SHRI V. SOBHANADREESWARA RAO VADDE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of the rampant corruption and smuggling of essential commodities on the international borders of North—East; and

(b) if so, the immediate steps taken by the Government to stop the smuggling of essential commodities especially to Bangladesh from Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The Government are aware of smuggling of essential commodities along the Indo—Bangladesh border. There are also reports about some cases of corruption.

(b) A number of measures, including reduction of gaps between VOPs, intensification and increases in patrols, erection of OP Tower, use of night vision devices, construction of border roads and fences along sensitive stretches have been taken to check smuggling

**Mosquitoes Menace in Delhi**

8456. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the growing menace of mosquitoes in Delhi;

(b) if so, whether any anti—mosquito programme is under Government's consideration;

(c) whether the pace of present mosquito eradication programme in Delhi is very slow;

(d) if so, the reasons therefor; and

(e) the steps taken to remedy the alarming situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (e). There is an ongoing National Malaria Eradication Programme in Delhi under which anti—malarial measures including detection control along with detection and treatment of malaria cases are being undertaken.

Malaria Research Centre, Delhi is also working on a bio—environmental strategy to prevent mosquito breeding to control malaria.

**Amount spent on litigation by BCCI**

8457. SHRI UDDHAB BARMAN : Will the minister of COAL be pleased to state the amount spent by the Heart Cooking Coal Limited on Litigation in various Tribunals and Courts during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): According to information furnished by Coal India Limited, the amount spent by Bharat Cooking Coal Limited on litigation in various Courts / Tribunals during last 3 years was as under :-

Year	amount
1990	Rs. 28, 75, 969. 70 P
1991	Rs. 25, 69, 027. 93 P
1992	Rs. 21, 84, 354. 53 P

[Translation]

**Training to Health Workers**

8458. SHRI RAM PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of health workers in the country;